

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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Subject: Waiting list for the posts of Junior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024.

NOTIFICATION

No. 102 of 2025/RG/NG-444-(I) Dated: 22-01-2025

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following category wise waiting list of the candidate for the post of Junior Scale Stenographers in the High Court of Jammu & Kashmir and Ladakh pursuant to the subject notification is notified and shall remain in force for a period of one year from the date of issuance of appointment orders in favour of the selected candidates.

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	200811	Shabroz Ahmad Rather S/O Shri Jalal ud Din Rather R/O Dowlatpora, Chadura, Budgam	OM
2.	200215	Bisma Jan D/O Shri Jan Mohd Guru R/O Guru Manzil, Motiyar, Rainawara, Srinagar	OM
3.	201929	Vansh Kumar Sharma S/O Shri Ramji Dass R/O H. No. 108 Ward No. 12, Bishnah, Jammu	OM
4.	201629	Rahul Sharma S/o Shri Madan Lal R/o Mawa Brahamana Akhnoor, District Jammu	OM
5.	201735	Satish Kumar S/O Shri Kewal Krishan R/O Targwal (Sunail), Tehsil Akhnoor, District Jammu	OM
6.	200432	Kamran Aziz S/O Shri Abdul Aziz Dar R/O Bonapora, Batamaloo, Srinagar	OM
7.	200947	Tanveer Ahmad Banka S/O Shri Mohammad Maqbool Banka R/O Sikander Pora, Rainawari, Srinagar	OM
8.	200789	Sarvar Ahmad Sheergojrie S/O Mohd Ashraf Sheergojrie R/O Gudoora, Pulwama	OBC
9.	201229	Ms. Bharti Bhau D/O Shri Raj Singh Bhau R/O VPO Pallanwala, Tehsil Khour, District Jammu	ALC/IB
10.	201878	Surinder Singh S/O Shri Kalu Ram R/O Village Harsa Dabber, P/O Deoli Tehsil Bishnah, District Jammu	SC
11.	200703	Ms. Rooma Banoo D/O Shri Abdul Hamid Wagay R/O Chowdrigund, Tehsil Chadoora, District Budgam	RBA

By order.


(Shahzad Azeem)
Registrar General

No: 2851-70 of 2025/RG/NG Dated: 22-01-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment/Management, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Jammu
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Assistant Registrar (Accounts), High Court Main Wing, Jammu
11. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. Order Book


Registrar General